

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.137/2016
RT CP (IB) No.145/Chd/Hry/2017**

D.B.Group India Pvt. Ltd.

...Petitioner

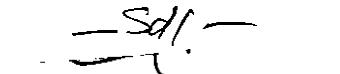
Versus.

ESGEK Overseas Pvt. Ltd. & Anr.

...Respondents

Present: None.

Despite direction vide order dated 15.05.2017, notice has not been sent to the counsel for the petitioner. The matter is now adjourned to 20.07.2017. Notice of the date fixed to the counsel for petitioner be sent forthwith by Speed Post.


(Justice R.P. Nagrath)
Member(Judicial)

 July 05, 2017
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